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**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001  
**CAUSELIST**

Court No. : 1

Dated :26/02/2018 Time : 10:30 A.M.

CORAM:

Day : Monday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u> . Vs. <u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<b><u>MISC. MATTERS</u></b>			
1	ST/MISC/55116/2014 ST/272/2009	Martial Security & Detective Services (p) Ltd . Vs. Meerut-i	AMIT MAHAJAN AND SIDDHRATH SHUKLA/DR	
	<b><u>REGULAR MATTERS</u></b>			
2	ST/COD/70356/2017 ST/70720/2017	Gardenia India Limited . Vs. Ghaziabad	Abhinav Kalra, C.A /DR	
3	E/4070/2010	BHUSHAN STEEL LTD . Vs. C.C.E. GHAZIABAD	Rajesh chibber/DR	Part-Heard
4	E/199/2011	C.C.E. GHAZIABAD . Vs. BHUSHAN STEEL & STRIPS LIMITED,	DR/Rajesh chibber	Part-Heard
5	E/1988/2011	BHUSHAN STEEL LIMITED, . Vs. C.C.E. GHAZIABAD	Rajesh chibber/DR	Part-Heard
6	E/2106/2011	C.C.E. GHAZIABAD . Vs. BHUSHAN STEELS LTD.	DR/Rajesh chibber	Part-Heard
7	E/2621/2011	C.C.E. GHAZIABAD . Vs. BHUSHAN STEELS LTD.	DR/Rajesh chibber	Part-Heard
8	E/2698/2011	BHUSHAN STEEL LIMITED, . Vs. C.C.E. GHAZIABAD	Rajesh chibber/DR	Part-Heard

9	ST/16/2008	Mg Management	. Vs.	Meerut-ii	Kamaljeet Singh/DR
10	ST/91/2008	Anand Enterprises	. Vs.	Meerut-ii	Kamaljeet Singh/DR
11	ST/756/2010	AGGARWAL SUGAR & CHEMICALS	. Vs.	C.C.E. MEERUT I	Rajesh chibber/DR
12	E/1305/2010	RADHA RANI TRADING CO.	. Vs.	C.C.E. LUCKNOW	IP/DR
13	ST/426/2012	Ramji Gupta	. Vs.	Allahabad	IP/DR
14	ST/464/2012	Yashwant & Brothers	. Vs.	Allahabad	V. Lakshmi Kumaran, ALD/DR
15	ST/504/2012	Sagar Road Lines	. Vs.	Allahabad	V. Lakshmi Kumaran/DR
16	E/717/2012	Ms Rathi Super Steel Ltd	. Vs.	Ghaziabad	Rajesh chibber/DR
17	E/1109/2012	Ghaziabad	. Vs.	Bhushan Steel Ltd	DR/IP
18	ST/4076/2012	Central Industrial Security Force	. Vs.	Kanpur	GAURAV GOYAL, CHARTERED ACCOUNTANT/DR
19	E/53373/2014	Bayer Material Science Pvt Ltd	. Vs.	Noida	PDS LEGAL-ADVOCATES & SLICITORS/DR
20	E/50661/2015	Brindavan Everages Pvt Ltd	. Vs.	Meerut-ii	TARUN GULATI/SPARSH BHARGAVA/RAGHURAM SRINIVASAN/DR
21	E/50662/2015	Kranti Kumar Chandrakar	. Vs.	Meerut-ii	TARUN GULATI/SPARSH BHARGAVA/RAGHURAM SRINIVASAN/DR

22	E/51705/2015	Surya Food & Agro Limited	. Vs.	Lucknow	RANVIR SINGH YADAV/DR
23	C/52249/2016	Ashok Kumar Agarwal Director	. Vs.		PDS LEGAL/DR
24	C/52250/2016	Ms Kla India Public Ltd	. Vs.		PDS LEGAL/DR
25	E/70225/2016	Covestro (india) Pvt Ltd	. Vs.	Noida	PDS Legal, Advocate (M)/DR
26	ST/70503/2016	Logix Soft Tel Pvt Ltd	. Vs.	Noida	ABHINAV KALRA CA/DR
27	ST/70148/2017	I T Enfraservices Pvt Ltd	. Vs.	Noida	ABHINAV KALRA CA/DR
28	ST/70494/2017	Ics Food Pvt Ltd	. Vs.	Noida	B.K. SINGH (D)/DR
29	ST/70592/2017	Bharat Heavy Electricals Limited	. Vs.	Noida li	Rajesh chibber/DR
30	E/70704/2017	Covestro (india) Pvt Ltd	. Vs.	Noida	PDS LEGAL ADVOCATES & SOLICITORS/DR

Checked By :

Prepared By: 

  
Assistant Registrar  
(CESTAT, Allahabad)

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

**CAUSELIST**

Court No. : 1

Dated :27/02/2018 Time : 10:30 A.M.

CORAM:

Day : Tuesday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>. Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
		<b><u>REGULAR MATTERS</u></b>				
1	E/57/2011	BHARAT STEEL ROLLING MILLS,	. Vs.	C.C.E. MEERUT I	Aalok Arora, Advocate /DR	
2	E/58/2011	SHRI SHARAD GOEL, PARTNER,	. Vs.	C.C.E. MEERUT I	Aalok Arora, Advocate /DR	
3	E/682/2011	DSM SUGAR ASMOLI,	. Vs.	C.C.E. MEERUT II	AALOK ARORA/DR	
4	E/1881/2011	C.C.E. MEERUT II	. Vs.	B.L. AGRO OILS LTD.	DR/IP	
5	E/524/2012	J.V.L. AGRO INDUSTRIAL LTD.	. Vs.	C.C.E Allahabad	A. P. Mathur/DR	
6	E/690/2012	C.C.E. MEERUT II	. Vs.	HERBAL CREATION	DR/RAJESH KUMAR YADAV (ADVOCATE)	
7	E/1482/2012	Kanpur	. Vs.	Mantora Oil Products Ltd	DR/IP	
8	E/1483/2012	Kanpur	. Vs.	Sh Rahul Gupta Director	DR/IP	
9	E/1484/2012	Kanpur	. Vs.	Mantora Agro Industries Pvt Ltd	DR/IP	

10 E/1485/2012	Kanpur	. Vs.	Sh Siddartha Gupta Director	DR/IP
11 E/1486/2012	Kanpur	. Vs.	Kanpur Edible Pvt Ltd	DR/IP
12 E/1487/2012	Kanpur	. Vs.	Sh Manoj Gupta Director	DR/IP
13 E/1488/2012	Kanpur	. Vs.	Vaibhav Edibles Pvt Ltd	DR/IP
14 E/1489/2012	Kanpur	. Vs.	Sh Akhil Gupta Director	DR/IP
15 E/1490/2012	Kanpur	. Vs.	Dinesh Oil Ltd	DR/IP
16 E/1491/2012	Kanpur	. Vs.	Sh Dinesh Arora Md	DR/AMIT AWASTHI ADVOCATE
17 E/1492/2012	Kanpur	. Vs.	R P Edibles Oils Ltd	DR/IP
18 E/1493/2012	Kanpur	. Vs.	Sh Rakesh Agarwal Director	DR/IP
19 E/1679/2012	J V L Agro Industries Ltd	. Vs.	Allahabad	Ajay Aggarwal/DR
20 E/1680/2012	J V L Agro Industries Ltd	. Vs.	Allahabad	Ajay Aggarwal/DR
21 E/1746/2012	Mideast India Ltd	. Vs.	Noida	S. Sunil/DR
22 E/3033/2012	Lucknow	. Vs.	Shyam Traders	DR/Anurag Mishra

23	E/3034/2012	Lucknow	. Vs.	Awadhesh Agnihotri Authorised Signatory	DR/IP	
24	ST/3998/2012	Globe Private Detective Bureau	. Vs.	Lucknow	VINEET K SINGH/DR	REMANDED FROM Hon. HC
25	ST/56334/2013	Doon Valley Motors	. Vs.	Meerut-ii	Vineet Kumar Singh,Advocate/DR	
26	E/56543/2013	Shyam Vanasspati Oils Ltd	. Vs.	Lucknow	P.N.Awasthi,Advocate/DR	
27	E/57189/2013	Meerut-i	. Vs.	Paswara Chemicals Ltd	DR/SUYASH AGARWAL ADVOCATE	
28	ST/58605/2013	Glyph International Limited	. Vs.	Noida	J. K. Mittal & Co,Adv/DR	
29	ST/60145/2013	Ms Glyph International Limited	. Vs.	Noida	J.K MITTAL & COMPANY, ADVOCATES& LEGAL CONSULTANTS/DR	
30	ST/60327/2013	Ms Sher Mohammad	. Vs.	Meerut-ii	S.SUNIL ADVOCATE/DR	
31	ST/60328/2013	Ms Bhagmal	. Vs.	Meerut-ii	S.SUNIL ADVOCATE/DR	
32	ST/60329/2013	Ms Shokat Ali	. Vs.	Meerut-ii	S. Sunil/DR	
33	ST/50172/2014	Saraf Hospital	. Vs.	Allahabad	Vineet Kumar Singh,Advocate/DR	
34	E/53149/2014	Jvl Agro Industries Ltd	. Vs.	Allahabad	Ajay Aggarwal, Advocate/DR	


35 ST/53242/2014 Allahabad . Vs. Shri Om Prakash Anand DR/S. P. Ojha  
ST/CROSS/51711/2015

36 ST/55655/2014 Oil And Natural Gas Corporation Ltd . Vs. Meerut-i VERENDRA KALRA & CO CA/DR

37 ST/55871/2014 Ess Ell Motors Limited . Vs. Meerut-i VINEET K SINGH/DR

**Checked By :**

**Prepared By:** 

  
**Assistant Registrar  
(CESTAT, Allahabad)**

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001  
**CAUSELIST**

Court No. : 1

Dated :28/02/2018 Time : 10:30 A.M.

CORAM:

Day : Wednesday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL

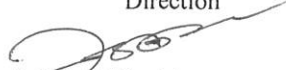
<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
						<b><u>MISC.</u></b> <b><u>MATTERS</u></b>
1	E/ROM/70426/2017 E/52729/2015	K M Sugar Mills Ltd	. Vs.	Allahabad	BIPIN GARG & CO. ADVOCATES(ALLD)/DR	
2	E/ROM/70427/2017 E/50423/2016	K M Sugar Mills Ltd	. Vs.	Allahabad	BIPIN GARG & CO. ADVOCATES(ALLD)/DR	
						<b><u>REGULAR</u></b> <b><u>MATTERS</u></b>
3	E/2148/2008	POLYMER PAPERS LTD.	. Vs.	C.C.E. MEERUT I	J. P. Kaushik/DR	
4	E/2149/2008	SHRI ANIL SUNEJA, FINANCIAL CONTROLLER & ASST. CO. SECRETARY ,	. Vs.	C.C.E. MEERUT I	J. P. Kaushik/DR	
5	E/2150/2008	SHRI T.K.TIWARI, WORKS MANAGAR.,	. Vs.	C.C.E. MEERUT I	J. P. Kaushik/DR	
6	ST/610/2009	C.C.E. KANPUR	. Vs.	VIROLA INTERNATIONAL (UNIT-II)	DR/IP	
7	E/3990/2010	C.C.E. LUCKNOW	. Vs.	MALVIKA STEELS LIMITED,	DR/IP	
8	E/1147/2012	Meerut-ii	. Vs.	Chadha Brass Ltd	DR/IP	



9	E/1148/2012 E/CROSS/2039/2012	Meerut-ii	. Vs.	Chadha Brass Ltd.	DR/S. K. Dhanda & Associates	
10	E/70578/2016	Gulshan Kumar Bhatia	. Vs.	Meerut-i	A. P. Mathur/DR	As per Hon'ble Bench Direction
11	E/70579/2016	Amit Mehta	. Vs.	Meerut-i	A. P. Mathur/DR	As per Hon'ble Bench Direction
12	E/70580/2016	Umesh Gupta	. Vs.	Meerut-i	A. P. Mathur/DR	As per Hon'ble Bench Direction
13	E/70581/2016	Ramandeep Singh	. Vs.	Meerut-i	A. P. Mathur/DR	As per Hon'ble Bench Direction
14	E/70582/2016	Satish Kumar Bansal	. Vs.	Meerut-i	A. P. Mathur/DR	As per Hon'ble Bench Direction
15	E/70583/2016	Shailesh Kumar Kharbanda	. Vs.	Meerut-i	A. P. Mathur/DR	As per Hon'ble Bench Direction

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**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

**CAUSELIST**

Court No. : 1

Dated :01/03/2018 Time : 10:30 A.M.

CORAM:

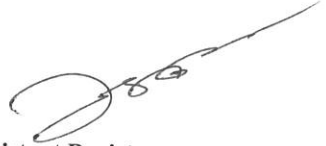
Day : Thursday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>SI No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<b><u>REGULAR MATTERS</u></b>					
1	ST/328/2010	CLEAVE GLOBAL E- SERVICE LTD.,	. Vs.	C.C.E. NOIDA	A. K. Batra & Associates/DR	
2	E/70105/2016	Hi Tech Medicare Devices Pvt Ltd	. Vs.	Allahabad	G.S.BISHT,ADVOCATE/DR	
3	E/70106/2016	Hi Tech Medicare Devices Pvt Ltd	. Vs.	Allahabad	G.S. BISHT, ADVOCATE/DR	
4	E/70917/2016	Ganpati Plastics & Engineering	. Vs.	Meerut-ii	Sudarshan Singh/DR	
5	E/70918/2016	Avenish Kumar Garg	. Vs.	Meerut-ii	Sudarshan Singh/DR	
6	ST/70030/2017	Noida	. Vs.	Meroform (india) Pvt Ltd	DR/IP	

Checked By :

Prepared By: *VYM*

  
**Assistant Registrar**  
**(CESTAT, Allahabad)**